GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO.1349 TO BE ANSWERED ON 25.07.2016

Granting Extra Marks in 12th Board Exams

1349. SHRIMATI SUPRIYA SULE:

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

DR. HEENA VIJAYKUMAR GAVIT:

DR. J. JAYAVARDHAN: SHRI DHANANJAY MAHADIK:

SHRI SATAV RAJEEV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that many State Boards are granting extra marks in 12th Board exams in the name of standardisation and if so, the details thereof;
- (b) whether such practice is disadvantageous for the Central Board of Secondary Education (CBSE) students and if so, the details thereof;
- (c) whether CBSE is also indulges in inflating 12th Class marks to compete with other Boards and if so, the details thereof;
- (d) whether CBSE has contacted the Government and the Council of Boards of School Education in India to intervene in the matter of growing competition among various Boards in the country; and
- (e) if so, the details thereof and the response of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a) and (b): The State Boards follow their own evaluation system and Central Government has no role in process. As far as Central Board of Secondary Education (CBSE) is concerned, it adopts moderation policy, inter-alia, to bring uniformity in evaluation process, to bring parity due to element of subjectivity in evaluation, to level up mean achievements due to difference in difficulty level of different sets of question papers, and to maintain parity of pass percentage of candidates across years and to compensate the candidates for difficulties experienced in solving the question in specified time.
- (c) and (d): No, Madam.
- (e): Does not arise.
